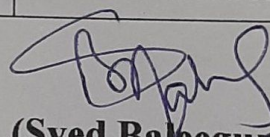


In the Court of Sri. Syed Baleegur Rahaman

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated 24.08.2020

(Morning Session)	(Afternoon Session)
Hearing 1. M.A. No. 5023/2020 2. M.A. No. 5024/2020 3. M.A. No. 5025/2020 4. M.A. No. 5026/2020 5. M.A. No. 5027/2020 6. M.A. No. 5028/2020 7. M.A. No. 5060/2020 8. M.A. No. 5061/2020 9. M.A. No. 5062/2020 10. M.A. No. 5063/2020	Hearing 1. M.A. No. 5064/2020 2. M.A. No. 5065/2020 3. M.A. No. 5066/2020 4. M.A. No. 5067/2020 5. M.C. No. 5023/2019 ORDERS 6. CrI. Misc. No. 5251/2020 7. CrI. Misc. No. 5239/2020 8. CrI. Misc. No. 5238/2020. 9. CrI. Misc. No. 5236/2020 10. CrI. Misc. No. 5234 & 5235/2020


(Syed Baleegur Rahaman)
III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District

NOTE :

1. All Advocates are requested to strictly follow New SOP dated 24.07.2020 issued by Hon'ble High Court of Karnataka
2. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned advocates and litigants may ascertain the next dates of their case in the CIS Portal.